

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 929
TO BE ANSWERED ON 03rd DECEMBER 2021**

DRAFT HEALTHCARE BILL

929: SHRI PRADYUT BORDOLOI:

Will the Minister OF HEALTH AND FAMILY WELFARE be pleased to state:

- a) whether the Government has entrusted preparation of the draft 'Right to Health and Healthcare Bill' with a private university, if so, the details thereof;
- b) the process followed in selecting the said private university and details thereof;
- c) whether his Ministry has been involved in the process of preparation of the Bill, if so, the details thereof;
- d) whether the Government intends to publish the prepared draft Bill for public consultation and if so, the timeline thereof; and
- e) whether there is any precedent of private organization drafting Bills for the Government of India, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

- (a) to (e): There is no "Right to Health and Healthcare Bill" with the Department of Health & Family Welfare. Neither is the Department preparing any such Bill nor has it entrusted preparation of any such draft Bill to any private entity.